

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 108
Appeal No. 03/252/JPR/2024
Under Section 252 of
Companies Act, 2013

In the matter of:

Shri Nath Ji Multi Components Pvt. Ltd.

...Petitioner

Versus

The Registrar of Companies

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

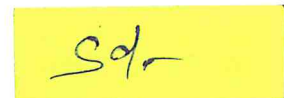
For the Appellant : Varun Mehra, PCS
For the Respondent : Pooja Singh, JTA

ORDER

Heard Mr. Varun Mehra, PCS appearing on behalf of the Appellant Company. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur submits that reply has been filed. **Submissions heard. Order is reserved.**



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 16, 2024